Annexure-4 Name of the corporate debtor: Replenish Realty Private Limited; Date of commencement of CIRP: 17-04-2024; List of Creditors as on: 09-01-2025

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

	List of unsecured manificial creditors (other than manifial creditors beinging to any class of creditors) (Amor												
S1. No.	Name of creditor	Details of claim received		Details of claim admitted (Provisionally Admitted)					· · · · · · · · · · · · · · · · · · ·	Amount of ome	Amount of	Amount of claim	(
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee		% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be setoff	claim not admitted	under verification	Remarks, if any
	RMOL Engineering and Offshore Limited	03.05.2024	11,66,42,191.78	11,66,42,191.78	Unsecured Financial Creditor	Nil	Nil	100.00%	-	-	-	-	Claim Admitted
	Total		11,66,42,191.78	11,66,42,191.78		-	-	100.00%	0.00	0.00	0.00	0.00	